

**NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

C.P. No. 1575/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 07.02.2018

NAME OF THE PARTIES:

Anchor Leasing Pvt. Ltd.

v/s.

Klaus Waren Fixture Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

**ORDER**

The Counsel for the Petitioner as well as the Corporate Debtor are present.

At request of the parties, list this matter on 16.02.2018, for reporting  
settlement.

**Sd/-**

**V. NALLASENAPATHY**  
Member (Technical)

**Sd/-**

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)